

**GOVERNMENT OF INDIA  
MINISTRY OF CHEMICALS & FERTILIZERS  
DEPARTMENT OF PHARMACEUTICALS**

LOK SABHA  
UNSTARRED QUESTION NO. 1121  
TO BE ANSWERED ON 24<sup>th</sup> July, 2018

**Scheduled & Non-Scheduled Drugs**

†1121. SHRI PARBHUBHAI NAGARBHAI VASAVA:  
SHRI GEORGE BAKER:  
SHRI ANIL SHIROLE:

Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

- (a) the details of the scheduled and non-scheduled drugs across the country, State/UT-wise;
- (b) the details of the drugs linked with Wholesale Price Index (WPI) across the country, State/UT-wise;
- (c) the details of the drugs not linked with Wholesale Price Index across the country;
- (d) whether the Government is planning/proposing the feasibility of linking the permitted annual increase in prices of non-scheduled formulations to the WPI;
- (e) if so, the details thereof and the reasons therefor; and
- (f) the time by which it is likely to be linked?

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS; MINISTRY OF SHIPPING AND MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI MANSUKH L. MANDAVIYA)**

(a): As per Drugs (Prices Control) order 2013, scheduled formulations are formulations which are included in Schedule I of DPCO 2013. Non-scheduled formulations are formulations which are not included in Schedule I of DPCO 2013. This list is applicable for whole of the country and there is no state-wise schedule.

(b) & (c): The maximum retail price (MRP) of scheduled formulations/drugs is linked with Wholesale Price Index (WPI) and the manufacturers may increase the MRP once in a year, in the month of April, on the basis of the wholesale price index with respect to previous calendar year and no prior approval of the Government in this regard shall be required.

In case of non-scheduled drugs, no manufacturer increases the maximum retail price of a drug more than ten percent of maximum retail price during preceding twelve months and where the increase is beyond ten percent of maximum retail price, it shall reduce the same to the level of ten percent of maximum retail price for next twelve months

(d):- There is no such proposal of linking the permitted annual increase in prices of non-scheduled formulations to the WPI.

(e) & (f):- In view of reply at (d) above, occasion does not arise.

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